

- (ii) In phase II, land and other assets such as godowns etc. (not required for port work) should be handed over to Central Railway.
- (iii) The Staff and Officers working at various stations of Bombay Port Trust Railway outside Dock Boundary Wall area may be given an option either to join Central Railway or to continue with Bombay Port Trust.

II. Bombay Port Trust Railway system within Dock Boundary Wall :

To completely close down Railway system within Dock area and move by Road all goods for Import or Export to and from Railway loading points outside the Dock Area.

(c) The report of the Committee is under examination by Bombay Port Trust.

Assistant draftsman in the scale of Rs. 330-560.

5503. SHRI SYED MASUDAL HOSSAIN : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of Assistant Draftsmen/Estimators/Design Assistants working in scale of Rs. 330-560 (Rs.) over Indian Railways ;

(b) how many of such staff have completed 10 years, 15 years and 20 years of service in the grade ; and

(c) how many have reached the maximum of Rs. 560 in the grade ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Vacancies of draftsmen etc. in S.E. railway

5504. SHRI SYED MASUDAL HOSSAIN : Will the Minister of RAILWAYS be pleased to state :

(a) whether there are vacancies of Draftsmen, Estimators and Tracers in Civil Engineering Department of South Eastern Railway ;

(b) if so, how many vacancies of such categories are available division-wise including headquarters and from which date ;

(c) whether any requisition has been placed on the Railway Service Commission, Calcutta for selecting candidates for such categories ;

(d) if so, when such requisition was placed on the Railway Service Commission and whether the Railway Service Commission have issued any employment notice inviting application for such categories ;

(e) if so, when such employment notices were issued and in which newspapers such notices had been published and on which dates ; and

(f) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes.